विभाजन के बाद पाकिस्तान से शरणार्थियों का भारी संख्या के आना

3606. श्री भारत सिंह चौहान : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान के बनने के बाद भारत मे कितनी बार शरणार्थियों ने प्रवेश किया और उनके प्रवेश को रोकने के लिये भारत ने समय समय पर क्या प्रभावकारी कार्यवाही की और उसके क्या परिणाम निकले ?

श्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : विभाजन के परिणामस्वरूप पाकिस्तान से भारत आये लोगों के अलावा, 1950-52, 1955-56, 1964-65 और 1970-71 के वर्षों के अन्तर्गत भारी संख्या में पूर्वी पाकिस्तान से विस्थापित व्यक्ति भारत में आये ।

पाकिस्तान सरकार को नेहरू लियाकत पैक्ट, 1950 और ताशकन्द घोषणा 1966 के अन्तर्गत सत्यनिष्ठा पूर्ण दायित्व के बारे में बार-बार याद दिलाई गई है । उनसे अनुरोध किया गया है कि वे अपने अल्प संख्यकों के जीवन की सुरक्षा, सम्पत्ति और सम्मान बचाने के सम्बन्ध में आवश्यक कदम उठायें और ऐसी स्थितियां उत्पन्न करें, जिनसे कि विस्थापितों का आना बन्द हो जाए ।

Distribution of Evacuee Lands to Harijans in Punjab

3607. SHRI B. S. BHAURA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Central Government have given evacuee lands to the Government of Punjab under a package deal for distribution among the Harijans of that area;

(b) if so, the area so far distributed (acre-wise);

(c) the terms and conditions of the said package deal;

(d) whether Punjab Government have failed to fulfil the terms and conditions of the said deal; and

(e) if so, the reaction of Central Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b) No Sir. Surplus evacuee agricultural land in Punjab was transferred to the State Government of undivided Punjab in June, 1961. No conditions were imposed regarding the disposal of the land by the State Government. However, in the year 1964-65, the State Government of undivided Punjab decided that all land, excepting the land falling under certain excepted categories should be disposed to members of Scheduled Castes in restricted auctions. A statement showing the district-wise position of evacuee lands sold to members of Scheduled Castes in restricted auctions is laid on the Table of the House [*Placed in Library See*. No. LT-569/171]

(c) to (e). Do not arise.

Yield of Forest Timber

3608. SHRI B. S. BHAURA : Will the Minister of AGRICULTURE be pleased to state :

(a) the per hectare yield of forest timber in India, as compared to Japan, Pakistan, Malayasia and Burma; and